

Limited, New Delhi, for the year ended the 30th June, 1985, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-5803/88].

(ii) Twenty-first Annual Report and Accounts of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year ended the 30th June, 1986, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-5804/88]

(iii) Twenty-second Annual Report and Accounts of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year ended the 30th June, 1987, together with the Auditors' Report on the Accounts.

(iv) Review by Government on the working of the Federation.

[Placed in Library. See No. LT-5805/88 for (iii) and (iv)].

(v) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. See No. LT-5803/88 and LT-5804/88].

I. Accounts (1986-87) of the Calcutta Port Trust and the Paradip Port Trust and (related papers,

II. Statement giving reasons delay in laying the Accounts (1986-87) of the PEPSU Road Transport Corporation, Patiala within the stipulated period.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL): Sir, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(i) (a) Annual Accounts of the Calcutta Port Trust for the year

1986-87 and the Audit Report thereon.

(b) Review by Government on the Annual Accounts of the Port Trust.

[Placed in Library. See No. LT-5881/88 for (a) and (b)].

(ii) (a) Annual Accounts of the Paradip Port Trust for the year 1986-87 and the Audit Report thereon.

(b) Review by Government on the Annual Accounts of the Port Trust.

[Placed in Library. See No. LT-5882/88 for (a) and (b)].

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-5881/88 and LT-5882/88].

IIT,)A statement (in English and Hindi) giving reasons for not laying the Annual Accounts of the PEPSU Road Transport Corporation, Patiala, for the year 1986-87, within the stipulated period, under sub-clause (iii) of clause (c) of the Proclamation dated the 11th May, 1987, issued by the President in relation to the State of Punjab.

[Placed in Library. See No. LT-5875/88].

I. Administration Report (1986-87) of the Cochin Port Trust and related papers.

II. Administration Report (1986-87) of the Kandla Port Trust and related papers.

III. Administration Report (1986-87) of the Visakhapatnam Port Trust and related papers.

IV. Administration Report (1986-87) of the New Mangalore Port Trust and related papers.

SHRI P. NAMGYAL: Sir, I also beg to lay on the Table a copy each